

or what step does it propose to take? [Interruptions]

Mr. Speaker, Sir, I have placed my point very politely, even then the Government is silent on it. What are the orders, of the Chair in this regard because a Leader of a political party has been kidnapped.. [Interruptions]

MR. SPEAKER: Nothing is being heard by the Chair because all are speaking together.

SHRI RAM VILAS PASWAN: Mr. Speaker, Sir I want to say that the general Secretary of the Janat Dal of Delhi Pradesh, Shri Kaliram Tomar has been missing for 7 days from east Delhi. It has appeared in newspapers also that he has been kidnapped. All the members of his family and of the Janata Dal are worried over it. We have talked to the Commissioner of Police but still the position remains the same. As Delhi State comes under the Jurisdiction of the Government of India, I therefore, would like to know whether it has any information about this, and if not whether the Government is going to collect the information and place it before the House.

SHRIGHULAM NABIAZAD: I will bring this to the notice of the Home Minister.....

MR. SPEAKER: Let the House also be informed.

SHRIMATI GEETA MUKHERJEE (Panskura): I would like to draw the attention, through you, of the Minister of Human Resource Development as well as the Minister of Finance—none of them is here—about the problem in which you are also very much interested. It is about *anganwadi-balwadi sevika* and teachers allowance.

You remember that during the tenure of Shri V.P. Singh as the Prime Minister, on the floor of the House, he assured me that something would be done for them and actually the process also started. I drew the attention of the present Minister, Shri Arjun

Singhji earlier. But unfortunately this thing is not being taken into account properly. Everybody knows that Anganwadi workers and Balwadi workers are in very great economic difficulty. I have heard that one of the State Governments has increased the allowance a little.

Would the Ministers kindly see to it that their allowances are really increased so that they can discharge the heavy responsibilities which are on them at the moment?

MR. SPEAKER: Thank you.

SHRIMATI MALINI BHATTACHARAYA (Jadavpur): When the Anganwadi and Balwadi workers met the Minister of Human Resource Development, he assured them that he would do something for them. When their delegation met the Prime Minister, they were assured by the Prime Minister that something will be done for them.

[Translation]

SHRI JAGMEET SINGH BRAR (Faridkot): Mr. Speaker, Sir, luckily the Minister of Water Resources is present in the House. Through you, I would like to draw his attention towards an important issue. The hon. Minister has convened a meeting of the Chief Ministers of Himachal Pradesh, Haryana, Rajasthan and Uttar Pradesh regarding sharing of Yamuna Water. It is a matter of regret that Punjab was not invited in that meeting. Though Yamuna passes through Punjab and before re-organisation of the States its water was utilised for irrigation purposes in the fields of Punjab. The Government of Punjab, the Chief Minister and the Irrigation Minister have given a protest letter to the Union Government, which has also been published in the news papers perhaps the hon. Minister also is well aware of it. In that letter it has been asked as to why Punjab is not invited in that meeting. Already there is shortage of wheat in Punjab to the tune of wheat which can be produced in 15.5 million acres of land and out of 117 blocks 90 blocks are deprived of irrigation facility.

Malwa belt of Punjab is suffering due to lack of canal irrigation facility.

I would like to ask the hon. Minister that Punjab should be invited in the next meeting which is going to be held in near future. If Punjab is not invited in this meeting, it is very clear that Punjab is not going to get its share in Yamuna water on riparian right. As a result of it, Haryana and Rajasthan will have no right on the water of Sutluj-Yamuna link canal and the construction of Satluj-Yamuna link canal will not be allowed to be completed. Rajasthan will also have to suffer a heavy loss of water being supplied to it through this canal.

Has the hon. Minister accepted the riparian right of Punjab? Has Punjab no right in Yamuna water? The hon. Minister is present in the House and I would like to request him that the State which is facing a crisis and a number of problems should be provided some special assistance. At present Punjab is facing several problems and so it has certainly its right to have its share.

"Hum Choor-Choor Ho Gaye Thak
Ke-Ae Nadeem,

Manjil Unhen Mili Jo Sharike-Safar
Na The.

The people of Punjab are suffering a loss. There is an acute shortage of water in Punjab. Punjab has given 70 percent wheat of its total production in central pool. I would like to request the hon. Minister to invite Punjab also in the next meeting, to be held in connection with the sharing of Yamuna Water, so that it may get its due rights.

SHRI MOHAN SINGH (Deoria):
Speaker, Sir, through you, I would like to draw the attention of the Government towards an important issue. There is Sir Sunder Lal Hospital and Medical College affiliated to Kashi Hindu University in Eastern Uttar Pradesh. It is an important health institution of Eastern Uttar Pradesh and about 5 crore people of Eastern Uttar Pradesh and North Bihar go there for medicine and treat-

ment. Continuous strike of doctors and professors for the last one-one and a half months has disrupted the health services of this area. Patients and people who are going there for treatment, are facing lot of difficulties. The problem of that hospital and medical college is that it is affiliated to Kashi Hindu University and pay scales of professors and lecturers are fixed as per U.G.C. scales. The result is that they are not prepared to work there on such low pay scales. Another problem is that the facilities which should be provided to a hospital under health service scheme, are not being provided there. As this hospital and medical college is under the Ministry of Human resources of the Central Government which is not in a position to provide the required facilities to that institution with its limited budget provision.

I urge upon the Government of India to take that Medical College and hospital under the Ministry of Health and such arrangements may be made as are required to restart this hospital. The Vice-Chancellor of that college had proposed to resign. Under certain circumstances, through giving some assurances, the Government of India sought a temporary solution and made him to withdraw his resignation. But still the Medical college is not in the condition of proper functioning. I urge upon the Central Government to form a committee immediately to improve the condition of that college. The committee should be asked to submit its report with in one or two months and that college should be brought under the Ministry of Health from the Ministry of Human Resource Development. Improving the condition of that college, the people of Eastern Uttar Pradesh and North Bihar should be provided relief. [Interruptions]

SHRI RAM NAIK (Bombay North): Mr. Speaker, Sir, such a terrible incident has taken place in Kalahandi district of Orissa that we have to hang our head in shame. [Interruptions]

[English]

SHRI JAGMEET SINGH BRAR: The